

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR  
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF  
FEBRUARY-2018

| S.NO. | KIND OF CASES                                | PREVIOUS<br>BALANCE | INSTITUTION |             |             | DISPOSAL |            |             |             | CLOSING<br>BALANCE |
|-------|--|---------------------|-------------|-------------|-------------|----------|------------|-------------|-------------|--------------------|
|       |  |                     | DB          | SB          | TOTAL       | L.B.     | DB         | SB          | TOTAL       |                    |
|       | <b>MAIN CASES</b>                            |                     |             |             |             |          |            |             |             |                    |
|       | <b>CIVIL SIDE</b>                            |                     |             |             |             |          |            |             |             |                    |
| 1     | CIVIL FIRST APPEAL                           | 8173                | 0           | 64          | 64          | 0        | 0          | 11          | 11          | 8226               |
| 2     | CIVIL SECOND APPEAL                          | 2654                | -           | 21          | 21          | 0        | -          | 17          | 17          | 2658               |
| 3     | EX. FIRST APPEAL                             | 41                  | 0           | 0           | 0           | 0        | -          | 0           | 0           | 41                 |
| 4     | EX. SECOND APPEAL                            | 5                   | -           | 1           | 1           | 0        | -          | 0           | 0           | 6                  |
| 5     | CIVIL MISC. APPEAL                           | 26521               | 21          | 299         | 320         | 0        | 10         | 118         | 128         | 26713              |
| 6     | CIVIL REVISION                               | 458                 | 0           | 19          | 19          | 0        | 0          | 21          | 21          | 456                |
| 7     | CIVIL REVIEW                                 | 484                 | 6           | 13          | 19          | 0        | 15         | 15          | 30          | 473                |
| 8     | CUSTA (CUSTOM APPEAL)                        | 1                   | 0           | -           | 0           | 0        | 0          | -           | 0           | 1                  |
| 9     | INCOME TAX REF.                              | 3                   | 0           | -           | 0           | 0        | 0          | -           | 0           | 3                  |
| 10    | OTHER TAX REF.                               | 6                   | 0           | -           | 0           | 0        | 0          | -           | 0           | 6                  |
| 11    | TAX CASES                                    | 0                   | -           | -           | 0           | 0        | -          | -           | 0           | 0                  |
| 12    | EXCISE ACT REF.                              | 0                   | -           | -           | 0           | 0        | -          | -           | 0           | 0                  |
| 13    | I. T. APPEAL                                 | 698                 | 23          | 0           | 23          | 0        | 11         | 0           | 11          | 710                |
| 14    | W. T. A.                                     | 9                   | 0           | -           | 0           | 0        | 0          | -           | 0           | 9                  |
| 15    | SALES TAX REVISIONS                          | 658                 | 0           | 2           | 2           | 0        | 0          | 4           | 4           | 656                |
| 16    | TESTAMENTARY CASES                           | 1                   | -           | 0           | 0           | 0        | -          | -           | 0           | 1                  |
| 17    | COMPANY PETITION                             | 33                  | 0           | 0           | 0           | 0        | 0          | 0           | 0           | 33                 |
| 18    | COMPANY APPEAL                               | 4                   | -           | 0           | 0           | 0        | -          | 1           | 1           | 3                  |
| 19    | COMPANY APPLS.                               | 17                  | -           | 7           | 7           | 0        | -          | 0           | 0           | 24                 |
| 20    | COMPANY SUITS                                | 0                   | 0           | 0           | 0           | 0        | 0          | 0           | 0           | 0                  |
| 21    | COMPANY LIQUIDATION                          | 12                  | -           | -           | 0           | 0        | -          | 0           | 0           | 12                 |
| 22    | ELECTION PETITION                            | 0                   | -           | -           | 0           | 0        | -          | -           | 0           | 0                  |
| 23    | SPECIAL APPEAL ( CIVIL)                      | 26                  | 1           | -           | 1           | 0        | 5          | -           | 5           | 22                 |
| 24    | SPECIAL APPEAL ( WRIT)                       | 1279                | 257         | 0           | 257         | 0        | 369        | 0           | 369         | 1167               |
| 25    | CIVIL CONTEMPT                               | 1910                | 7           | 124         | 131         | 0        | 7          | 71          | 78          | 1963               |
| 26    | CIVIL WRIT                                   | 43547               | 56          | 1466        | 1522        | 0        | 55         | 1314        | 1369        | 43700              |
| 27    | OOS  | 1                   | 0           | 1           | 1           | 0        | 0          | 0           | 0           | 2                  |
| 27    | CENTRAL EXCISE APPEAL                        | 417                 | 6           | -           | 6           | 0        | 0          | 0           | 0           | 423                |
| 29    | CROSS OBJECTION                              | 637                 | 0           | 0           | 0           | 0        | 0          | 0           | 0           | 637                |
| 30    | CIVIL REFERENCE                              | 1                   | 0           | -           | 0           | 0        | 0          | 0           | 0           | 1                  |
|       | <b>TOTAL "A"</b>                             | <b>87596</b>        | <b>377</b>  | <b>2017</b> | <b>2394</b> | <b>0</b> | <b>472</b> | <b>1572</b> | <b>2044</b> | <b>87946</b>       |
|       | <b>CRIMINAL SIDE</b>                         |                     |             |             |             |          |            |             |             |                    |
| 1     | MURDER REFERENCE                             | 2                   | 0           | 0           | 0           | 0        | 0          | 0           | 0           | 2                  |
| 2     | CRIMINAL APPEAL                              | 17887               | 23          | 155         | 178         | 0        | 18         | 74          | 92          | 17973              |
| 3     | CRIMINAL REVISION                            | 7987                | 0           | 112         | 112         | 0        | 0          | 111         | 111         | 7988               |
| 4     | CRL. MISC. PET.<br>U/S 482 CR. P.C.          | 2876                | 0           | 324         | 324         | 0        | 0          | 435         | 435         | 2765               |
| 5     | CRL. MISC. BAIL<br>U/S 438 & 439 CR. P. C.   | 839                 | 0           | 1050        | 1050        | 0        | 0          | 1094        | 1094        | 795                |
| 6     | CR. CONT. PETITION                           | 4                   | 0           | 0           | 0           | 0        | 0          | 0           | 0           | 4                  |
| 7     | CRIMINAL REFERENCE                           | 0                   | 0           | 0           | 0           | 0        | 0          | 0           | 0           | 0                  |
| 8     | HABES CORPUS                                 | 177                 | 13          | 0           | 13          | 0        | 9          | 0           | 9           | 181                |
| 9     | CR. L TO A                                   | 345                 | 3           | 9           | 12          | 0        | 5          | 1           | 6           | 351                |
| 10    | CRLW   | 42                  | 30          | 10          | 40          | 0        | 16         | 11          | 27          | 55                 |
| 11    | CRLO (CRIMINAL ORIGINAL)                     | 1                   | 0           | 0           | 0           | 0        | 0          | 0           | 0           | 1                  |
|       | <b>TOTAL B</b>                               | <b>30160</b>        | <b>69</b>   | <b>1660</b> | <b>1729</b> | <b>0</b> | <b>48</b>  | <b>1726</b> | <b>1774</b> | <b>30115</b>       |
|       | <b>TOTAL A + B</b>                           | <b>117756</b>       | <b>446</b>  | <b>3677</b> | <b>4123</b> | <b>0</b> | <b>520</b> | <b>3298</b> | <b>3818</b> | <b>118061</b>      |
|       | <b>OTHER ORIGINAL<br/>JURISDICTION CASES</b> |                     |             |             |             |          |            |             |             |                    |
| 1     | ARBITRATION APPLICATION                      | 31                  | 0           | 3           | 3           | 0        | 0          | 1           | 1           | 33                 |
| 2     | LEAVE TO APPEAL TO S. C                      | 21                  | 0           | 2           | 2           | 0        | 0          | 0           | 0           | 23                 |
| 3     | CIVIL TRANSFER APPLICATION                   | 148                 | 0           | 12          | 12          | 0        | 0          | 15          | 15          | 145                |
| 4     | CRIMINAL TRANSFER                            | 23                  | 0           | 0           | 0           | 0        | 0          | 4           | 4           | 19                 |
|       | <b>TOTAL C</b>                               | <b>223</b>          | <b>0</b>    | <b>17</b>   | <b>17</b>   | <b>0</b> | <b>0</b>   | <b>20</b>   | <b>20</b>   | <b>220</b>         |
|       | <b>GRAND TOTAL A+B+C+</b>                    | <b>117979</b>       | <b>446</b>  | <b>3694</b> | <b>4140</b> | <b>0</b> | <b>520</b> | <b>3318</b> | <b>3838</b> | <b>118281</b>      |

*D. Bhat*  
12-3-18  
DEPUTY REGISTRAR (JUDL.)